

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.35**  
**C.A.Nos.13, 14, 17, 19 & 20/2024 in**  
**C.P.No.40/BB/2023**

**IN THE MATTER OF:**

Mr. K.M.Ahmed Nizar ... Petitioner  
Vs.  
M/s. Vintage Hotels Pvt. Ltd. & Ors. ... Respondents

**Order under Section 96, 130, 240 & 244 of Companies Act, 2013**

**Order delivered on: 02.05.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Saji P. John  
For the Respondent : Shri Shriranga, Sr. Counsel with Shri Pushkar

**ORDER**

**C.A.No.13/2024:**

1. Heard the Ld. Counsel appearing for the Applicant and the Ld. Sr. Counsel appearing for the Respondent.
2. Ld. Counsel for the Applicant submits that they have not received a copy of the objections. Therefore, Ld. Counsel for the Respondent is directed to serve a copy of the objections to the Applicant.
3. Upon receipt of the same, one week's time is granted to the Applicant to file rejoinder, if any, after duly serving the copy on the other side.
4. List the case on **11.06.2024**.

**C.A.No.14/2024:**

1. Heard the Ld. Counsel appearing for the Applicant and the Ld. Sr. Counsel appearing for the Respondent.
2. Ld. Counsel for the Applicant submits that they have not received a copy of the objections. Therefore, Ld. Counsel for the Respondent is directed to serve a copy of the objections to the Applicant.

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3. Upon receipt of the same, one week's time is granted to the Applicant to file rejoinder, if any, after duly serving the copy on the other side.
4. List the case on **11.06.2024**.

**C.A.No.17/2024:**

This matter was already disposed of on 28.02.2024. However, the same is inadvertently listed today.

**C.A.No.19/2024:**

1. Heard the Ld. Counsel appearing for the Applicant and the Ld. Sr. Counsel appearing for the Respondent.
2. Pleadings are complete. List the case on **11.06.2024**.

**C.A.No.20/2024:**

1. Heard the Ld. Counsel appearing for the Applicant and the Ld. Sr. Counsel appearing for the Respondent.
2. Pleadings are complete. List the case on **11.06.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi